

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1325/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: Shree Sai Industries Pvt.Ltd.  
V/s.  
Hi-tech Engineering Corporation India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1	Darius Shroff Sr. Adv alu Neerav B Merchant Adv ilb Thakordas & Madgarkar for Petitioners		NM
---	--	--	----

2) Presed Serankem Adv. ? Adv. for Responders  
Chetanya S. Nikte

CP No.1325/ I&BP/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 27.9.2017.

**Sd/-**  
V. NALLASENAPATHY  
Member (Technical)

*Prashant*  
**Sd/-**  
B.S.V. PRAKASH KUMAR  
Member (Judicial)